

M.P. No. 431/98
for withdrawal
of O.A. heard
on 20/7/98
16/7/98

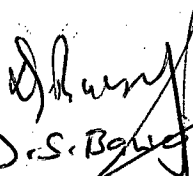
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2/23/98
17/2/98

Dated: 20.7.98 (61)

Applicant in person.
Respondents by Mr. V.S. Masurkar.

Heard. M.P. No. 431/98
is hereby allowed permitting
the applicant to withdraw
the O.A. No costs.

my. 
(D.S. Bawdekar)
MLA

(R.G. Vaidyanath)
NC

Order/Judgement (despatched)
to Applicant/Respondent (s)
on 23/07/98

24/07/98